

MR. DEPUTY-SPEAKER: I am not able to catch your point.

SHRI DINEN BHATTACHARYA: Now you are allowing 3, 4 or 5.

(iv) REPORTED ATTACK ON SHRI JAYAPRAKASH NARAYAN AND SHRI JAGJIVAN RAM AT PATNA

SHRI VAYALAR RAVI (Chirayinkal): Mr. Deputy-Speaker, under rule 377, I draw the attention of the House and the Government to the unfortunate incident of throwing stones and chappals on Shri J.P. and shouting slogans against the Defence Minister, Shri Jagjivan Ram, indicating an undesirable development in certain parts of the country. The meeting was held to celebrate the 75th birthday anniversary and present him a purse of Rs. 90 lakhs.

First of all, the collection of a huge amount needs an explanation to the nation, as to how this amount was collected. Even though the organisation assured that not more than Rs. 1,000 was collected from any individual, this will not carry conviction with the people. It is necessary that the Government must....

SHRI DINEN BHATTACHARYA: Sir, on a point of order, how can this come under rule 377?

SHRI KANWAR LAL GUPTA: Sir, it is a serious matter. I do not want to challenge his statement or your judgment. It is a serious matter. Huge amounts are collected in this country for various purposes. Shall we ask for an enquiry in every case?

MR. DEPUTY-SPEAKER: What has been admitted is not the collection.

SHRI KANWAR LAL GUPTA: Then you please stop him.

MR. DEPUTY-SPEAKER: It is a law and order matter.

SHRI KANWAR LAL GUPTA: Are we supposed to tell him from where the money came, who donated what?

What is this? This is a very bad precedent. This is highly objectionable.

MR. DEPUTY-SPEAKER: You confine yourself to the point.

SHRI VAYALAR RAVI: On the floor of the House, when Mr. C. B. Gupta was the Chief Minister....

MR. DEPUTY-SPEAKER: No, no. (Interruptions)

SHRI VAYALAR RAVI: You people on the floor of the House demanded an enquiry against Mr. C. B. Gupta and his collection. Here Jayaprakash Narain is supposed to be a leader and Rs. 90 lakhs has been collected. How has it been collected? (Interruptions)

MR. DEPUTY-SPEAKER: You confine yourself to the incident there.

SHRI VAYALAR RAVI: The point is different.

SHRI KANWAR LAL GUPTA: That part should be expunged. I want an assurance that the reference to the collection of funds would be expunged since you have not allowed it. Otherwise it will go into the debates.

MR. DEPUTY-SPEAKER: There are certain rules concerning expunction. So, by raising this question, you are not helping me. You please do not dilate on that matter any more. Let him confine himself to law and order.

SHRI VAYALAR RAVI: The meeting addressed by Jayaprakash Narain was disturbed by slogan-shouting people under the banner of Forward League. The Forward League is a newly formed organisation by certain influential people. Of course, the names are those of the ruling party. The Forward League, with a view to oppose any kind of reservation for backward class communities disturbed the meeting. Their shouting slogans was only to create communal disharmony and hatred among the communities. They openly expressed their anger against the reservation for the

[Shri Vayalar Ravi]

backward classes. This group, led by an important leader, even tried to assault the Defence Minister, Mr. Jagjivan Ram, and tried to prevent him from attending the meeting. He was forced to withdraw from the meeting without attending it.

The whole incident draws the attention of the nation to the new trend developing in this country which may explode the caste conflict into society. It is unfortunate that the ruling party itself is creating a situation in the country in which the people enter into caste conflict and confrontation.

The incident in Patna has to be condemned by all sections of the House as it may lead to a dangerous development. The way things are moving has to be controlled and order must be restored in the nation.

I have no surprise over the behaviour of this group of people especially at the meeting of Shri Jayaprakash Narain, as all these incidents are the off-shoot of the total revolution which means nothing but confusion. May I appeal to the Government to take necessary steps to ensure that such a caste conflict and confrontation is not developed and to take measures to protect the interests of the weaker sections?

SHRI ANWAR LAL GUPTA: I want to make a submission on this.

MR. DEPUTY-SPEAKER: I have allowed another Member to make a submission on the same point. Shri O. P. Tyagi.

SHRI KANWAR LAL GUPTA: Please allow me for a minute.

MR. DEPUTY-SPEAKER: He has already written.

SHRI KANWAR LAL GUPTA: This is a very important matter.

(v) REPORTED INCIDENT OF STONE THROWING ON SHRI JAGJIVAN RAM AT PATNA

श्री श्रीम प्रकाश त्यागी (बहराइच) : यह बहुत गम्भीर विषय है। पटना में जो घटना घटी है उसके पीछे भाड़ यह ली गई है कि पिछड़े वर्ग के लिए रिजर्वेशन किया गया है। वास्तविकता यह है कि इस प्रकार की एक घटना, अपमानजनक घटना श्रेय बाबू जगजीवन राम के माथ वाराणसी में भी हुई थी। जब सम्पूर्णानन्द की मूर्ति का घनावरण हुआ, तो उन्हे गंगाजल के पानी से धोया गया बाद में। और इस तरह से न केवल बाबू जगजीवन राम का अपमान किया गया अपितु मन्चे देग की अनुसूचित जाति का अपमान हुआ। लेकिन वह किया किस ने? यह सब जानते हैं। इन्दिरा कांग्रेस के यूप विंग ने किया और उनकी ओर से कोई स्टेटमेंट. (स्वयंश्रान)

SHRI VASANT SATHE: **

MR. DEPUTY-SPEAKER: Mr. Sathre, if you go on like this nothing will go on record.

MR. DEPUTY-SPEAKER: All these words ** will be expunged.

SHRI KANWAR LAL GUPTA: May I ask you whether the word used by him is parliamentary or not?

MR. DEPUTY-SPEAKER: They will be expunged. All unparliamentary words will be expunged.

SHRI VASANT SATHE: I will say it ** Will it be parliamentary?

MR. DEPUTY-SPEAKER: All this will be expunged.

SHRI VASANT SATHE: I will correct myself. It is completely untrue.